

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

38. C.P. 103(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Goutam Sabaji Chitnis**  
**V/s**  
**Makers Pvt Ltd**

**Section: 97(1) of Companies Act, 2013**

---

**ORDER**

Counsel, Pranav Shah i/b Umesh Kumar appeared for the Petitioner through VC. List  
this matter on **29.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**